GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2499 TO BE ANSWERED ON 1st AUGUST, 2016

TEA GARDENS IN ASSAM AND WEST BENGAL

2499. SHRI KAMAKHYA PRASAD TASA:

DR. P. VENUGOPAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the closed tea gardens in Assam and West Bengal at present;
- (b) the details of the owner company, land on lease and the number of workers in respect of these closed gardens, tea-gardenwise;
- (c) the details of the workers wages due in each tea garden along with the details of the PF dues, etc. and the action taken/being taken by the Government to re-open the closed tea gardens;
- (d) whether several companies have expressed interest in taking over tea estates in West Bengal and if so, the details thereof;
- (e) whether the Government has announced its intent to acquire seven tea estates in the State and if so, the details thereof; and
- (f) whether the Government has received several representatives regarding the deteriorating condition of tea gardens of West Bengal and if so, the details thereof along with the action taken thereon?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (c): At present, no tea gardens are closed in Assam. However, there are six tea gardens closed in the State of West Bengal. The details of these gardens including present status, number of workers, wages and PF dues, etc. are given in the Annexure.

The Government of West Bengal has cancelled the lease of gardens viz. Bundapani, Red Bank, Surendra Nagar and Dharanipurfor handing over the management of the gardens to prospective buyers.

(d) to (f): Representations/references were received by the Central Government from various quarters, including Parliamentarians and public representatives, highlighting the

grim situation of tea garden workers in the closed/stressed tea gardens in West Bengal, particularly the gardens owned by Duncan Industries Ltd.

Reports were called for in the matter from the State Government and the Tea Board. In view of the reports of the State Government and the Tea Board, the Central Government vide notification dated 28.01.2016 has authorized the Tea Board to take steps to take over the management or the control of seven tea gardens, namely (i) Birpara Tea Estate, (ii) Garganda Tea Estate, (iii) Lankapara Tea Estate, (iv) Tulsipara Tea Estate, (v) Huntapara Tea Estate, (vi) Dhumchipara Tea Estate, and (vii) Demdima Tea Estate owned by M/s Duncan Industries Ltd. and M/s Santipara Tea Co. Pvt. Ltd.

Tea Board has received 15 bid applications in response to various Expressions of Interest (EOI) invited by the Tea Board for management of these gardens.

Annexure

SI.	Name of the	Present Status	No. of Workers		Outstanding Dues	
No.	T.E				Ü	
			Permanent	Temporary	P.F. Dues	Wages
1	Dheklapara	The estate was officially	604	200	>72.94	10 Lacs
	T.E	liquidated by the Hon'ble		(Approx.)	lakhs	(Approx.)
		Kolkata High Court. The garden				
		was put up for e-auction by the				
		Hon'ble Kolkata High Court				
		(Official Liquidator) on 11 th				
		May,2012, but no prospective				
		buyer was available.				
2	Bundapani T.E	TheWest .Bengal Govt. has	1215	68	>291.26	42.17
		taken possession of the land of			lakhs	(Approx.)
		the closed Bundapani T.E on				
		15th Oct,2014, on expiry of				
		lease of land.				
3	Dharanipur 	The West Bengal Govt. has	357	450	>193.48	60 Lacs
	T.E	taken possession of the land of		(Approx.)	lakhs	
		the closed Dharanipur T.E on				
_	5 U LT5	18th Nov, 2014.	000	700	62.02	240.1
4	Redbank T.E	The West Bengal Govt. has	888	700	>63.93	219 Lacs
		taken possession of the land of the closed Redbank T.E on 21st		(Approx.)	lakhs	
		Nov,2014, on expiry of lease of				
		land.				
5	Surendranagar	The West Bengal Govt. has	301	150	>26.60	79.62 Lacs
	T.E	cancelled the Land Lease of		(Approx.)	lakhs	
		Surendra Nagar T.E by an order				
		dated 14/11/2014 and the Land				
		has been taken over by the state				
		Government on 13.01.2015.				
6	Madhu T.E	It is unofficially known that the	947	0	>462.26	Nil
		owner is trying to sell the			lakhs	
		garden to a willing				
		entrepreneur.				